

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA 5770/2023 In C.P. (IB)/515(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: Raghunath Bhandari Resolution
Professional
IN THE MATTER OF
Esoteric Trading Pvt. Ltd.
V/s
Greenleaf Commerce Pvt Ltd**

**Section: 7 of Insolvency and Bankruptcy Code, 2016 & Application
under any other provisions - IBC**

ORDER

IA No. 5770/2023:- Adv. T. N Chandrassekar appeared for the Resolution Professional. List the IA No. 5770/2023 on **16.05.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)